10. The Public Premises (Eviction of 'Unauthorised Occupants) Bill, 1958

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- 11. The Estate Duty (Amendment) Bill, 1958.
- 12. The Banaras Hindu University (Amendment) Bill, 1958.
- 13. The Manipur and Tripura (Repeal of Laws) Bill, 1958.
- 14. The Indian Medical Council (Amendment) Bill, 1958.
- 15. The Rajghat Samadhi (Amendment) Bill, 1958.
- 16. The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1958.
- 17. The Sea Customs (Amendment) Bill, 1958.
 - 18. The Appropriation (No. 4) Bill, 1958.
- 19. The Supreme Court Judges (Conditions of Service) Bill, 1958.
- 20. The International Finance Corporation (Status, Immunities and Privileges) Bill, 1958.
- 21. The Trade and Merchandise Marks Bill, 1958.
 - 22. The Merchant Shipping Bill, 1958.

PAPERS LALD ON THE TABLE

REPORT (OCTOBER, 1958) OF THE AGRICULTURAL ADMINISTRATION **COMMITTEE**

MINISTER OF FOOD AGRICULTURE (SHRI A. P. JAIN): Sir, I beg to lay on the Table a copy of the Report (October, 1958) of the Agricultural Administration Committee.

NOTIFICATIONS PUBLISHING AMENDMENTS IN THE DISPLACED PERSONS (COMPENSATION AND REHABILITATION) RULES, 1955

THE **DEPUTY MINISTER** REHABILITATION (SHRI P. S. NASKAR): Sir, I beg to lay on the Table, under subsection (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954,

a copy each of the following Notifications of the Ministry of Rehabilitation publishing certain amendments in the Displaced Persons (Compensation and Rehabilitation) Rules, 1955: —

on the Table

- (i) Notification G.S.R. No. 699/R. Amdt. XXV., dated the 7th August 1958. [Placed in Library. See No. LT-887/58.]
- (ii) Notification G.S.R. No. 780/ R. Amdt. XXVI., dated the 30th August 1958. [Placed in Library. See No. LT-939/58.]
- (iii) Notification G.S.R. No. 814/R. Amdt. XXVII, dated the 3rd September 1958. [Placed in Library. See No. LT-968/58.]

SECOND ANNUAL REPORT OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Sir, I beg to lay on the Table, under section 19 of the All-India Institute of Medical Sciences Act, 1956, a copy of the Second Annual Report of the All-India Institute of Medical Sciences, New Delhi, for the period 1st August, 1957 to 31st March, 1958. [Placed in Library. See No. LT-1002/58.]

NOTIFICATIONS PURLISHING AMEDMENTS IN THE DELHI DEVELOPMENT AUTHORITY **RULES, 1958**

SHRI D. P. KARMARKAR: Sir, I also beg to lay oh the Table, under section 58 of the Delhi Development Act, 1957, a copy of the Ministry of Health Notification No. F. 12-197|57-L.S.G., dated the 18th July 1958, publishing an amendment in the Delhi Development Authority Rules, 1958. [Placed in Library. See No. LT-1003/58.]

NOTIFICATIONS UNDER THE DELHI MUNI-CIPAL CORPORATION ACT, 1957

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under sub-section (2) of section 479 of the Delhi Municipal Corporation Act, 1957, a copy each of the following Notifications of the Ministry of Home Affairs: —